

[*Translation*]

**Monitoring of drinking water schemes
in U.P.**

5530. SHRIMATI SHEELA GAUTAM:
Will the PRIME MINISTER be pleased to
state:

(a) whether any monitoring has been
done in regard to the Centrally sponsored
drinking water schemes in Uttar Pradesh
during 1991-92;

(b) if so, the outcome thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF RURAL DEVELOPMENT
(SHRI UTTAMBHAI H. PATEL): (a) The
monitoring of physical and financial pro-
gress of the Centrally Sponsored Accelerated
Rural Water Supply Programme is done
through monthly, quarterly and annual pro-
gress reports received from U.P. Jal Nigam
and also during discussions in meetings
convened with State Government and dur-
ing visits of technical officers to the State.

(b) During 1991-92 (upto January, 1992),
2876 villages including 58 'No Source' prob-
lem villages have been provided safe drink-
ing water facilities benefiting 5.89 lakh rural
population including 1.81 lakh Scheduled
Castes and 0.01 lakh Scheduled Tribes. The
expenditure incurred during 1991-92 (upto
December, 1991) was Rs. 28.88 crores in-
cluding Rs. 62.48 lakh in Mini Mission Pro-
jects in Agra, Unnao, Sultanpur and Mirzapur
Districts.

(c) Does not arise.

[*English*]

**Bassein Vihar water supply scheme of
Maharashtra**

5531. PROF. RAM KAPSE: Will the

Minister of URBAN DEVELOPMENT be
pleased to state:

(a) whether the Government of Mahar-
ashtra has sent Bassein Vihar Water supply
scheme for approval by the Union Govern-
ment;

(b) if so, the details thereof;

(c) whether the Union Government have
approved the said scheme; and

(d) if not, the time by which the scheme
is likely to be cleared?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) No, Sir.

(b) to (d). Do not arise.

Neyveli Lignite Corporation

5532. DR. P. VALLAL PERUMAN: Will
the Minister of COAL be pleased to state:

(a) the reasons for the shut down of
Thermal Station-II of Neyveli Lignite Corpo-
ration in the year 1988-89;

(b) the total loss of revenue caused by
this shut down; and

(c) the action taken against the officials
involved in the forced shut down?

THE DEPUTY MINISTER IN THE
MINISTRY OF COAL (SHRI S.B. NYAMA-
GOUDA): (a) On 09-01-1989, the running
units 1 and 2 in thermal power station-II had
tripped due to grid disturbance caused by
Nagarjunasagar-Cuddappa 400 KV feeder
tripping and consequent low grid frequency.
Unit No. 3 was under shut down for modifica-
tion works during the period. The total shut
down of the TPS II was due to grid distur-
bance only.